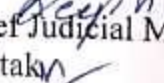


OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, ROHTAK

Consequent upon taking charge of Sh. Aditiya Singh Yadav, Judicial Magistrate Ist Class, Rohtak, the following changes regarding the jurisdiction of Police Stations of District Rohtak are hereby rescheduled as under :-

| <u>Sr. No.</u> | <u>Name of officers</u> | <u>Police Stations</u> |
|----------------|---|---|
| 1. | ACJM, Rohtak | Urban Estate, Sadar, GRP . |
| 2. | CJM, Rohtak | City, Civil Lines, PGIMS, RPF, SVB, Cyber Crime Police Station. |
| 3. | SDJM, Meham | Meham, Lakhan Majra. |
| 4. | Ms. Gayatri, PM, JJB, Rohtak. | ----- |
| 5. | Sh. Madhur Bajaj JMIC, Rohtak | IMT, Sampla. |
| 6. | Ms. Neetika Bhardwaj JMIC, Rohtak | Mahila Thana, Old Subji Mandi. |
| 7. | Ms. Suyasha Jawa, JMIC, Rohtak. | Shivaji Colony, Arya Nagar. |
| 8. | Sh. Ravi JMIC, Rohtak | ----- |
| 9. | Sh. Abhimanyu Rajput, JMIC, Rohtak | Bahu Akbarpur, Power & Irrigation. |
| 10. | Sh. Aditiya Singh Yadav, JMIC, Rohtak. | Kalanaur. |

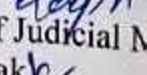

Chief Judicial Magistrate,
Rohtak

Note : 1. All the pending remand papers relating to the Police Stations in which challan have not been filed be sent to the Court concerned as per the above changes.

No . 964-980 Dated: 07.07.2021

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1. The Ld. District & Sessions Judge, Rohtak.
2. All the Judicial Magistrate, Rohtak.
3. Sh. Parveen, SDJM, Meham.
4. The Supdt. of Police, Rohtak.
5. Distt Attorney, Rohtak.
6. The President Bar Association, Rohtak.
7. The President Bar Association, Meham.
8. The CMO/Civil Surgeon, Civil Hospital, Rohtak.
9. The CMO, PGIMS, Rohtak.
10. The Superintendent, District Jail, Rohtak, for information.


Chief Judicial Magistrate,
Rohtak